GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1475

TO BE ANSWERED ON THE 07th DECEMBER, 2021/AGRAHAYANA 16,1943 (SAKA)

MAINTAIN DATABASE OF REGISTERED BIRTH & DEATH

1475. SHRI V.K.SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government is considering to maintain the database of registered birth and deaths at the national level;

(b) if so, the details thereof?

(c) whether it is also a fact that the Government will maintain parallel repository of birth and death data; and

(d) whether the Centre could use the data to update the National Population Register?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): A draft amendment to Registration of Birth & Death (RBD) Act, 1969 was placed in public domain from 18.10.2021 to 02.12.2021 for comments, which inter alia includes a provision for maintaining a unified database of civil registration records at State level and for integration with the database at national level. It also includes the provision to use the database of births and deaths to update various databases.
